

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SHANTI REFRIGERATION INDUSTRIES PRIVATE LIMITED

RELEVANT PARTICULARS	
1.	Name of corporate debtor Shanti Refrigeration Industries Private Limited
2.	Date of incorporation of corporate debtor 08.10.2007
3.	Authority under which corporate debtor is incorporated / registered ROC- Uttarakhand
4.	Corporate Identity No. of the Corporate debtor CIN: U74991UR2007PTC032487
5.	Address of the registered office and principal office (if any) of corporate debtor Plot No.27 and 28, Sector -7, IIDC, I.I.E., Pant Nagar, Uttarakhand-263145
6.	Insolvency commencement date in respect of corporate debtor 01.09.2023
7.	Estimated date of closure of insolvency resolution process 28.02.2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional Mr. Rajesh Ramnani Reg.No.: IBBI/IPA-002/IPN00993/2020-2021/13187
9.	Address and e-mail of the interim resolution professional, as registered with the Board D-44, Second Floor, Naraina Vihar, New Delhi - 110028, Email: rajeshramnani2407@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional 83, National Media Centre, Shankar Chowk, Sector 24, Gurugram – 122016 Email: cirp.shantirefrigeration@gmail.com
11.	Last date for submission of claims 15.09.2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **Shanti Refrigeration Industries Pvt. Ltd.** on **01.09.2023 (Order received on 5th September, 2023)**.

The creditors of **Shanti Refrigeration Industries Pvt. Ltd** are hereby called upon to submit their claims with proof on or before 15.09.2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA - NA

Submission of false or misleading proofs of claim shall attract penalties.



Date: 6th September, 2023
Place: Gurugram, Haryana

Rajesh Ramnani
Interim Resolution Professional
In the matter of Shanti Refrigeration Industries Private Limited
Reg. No.: IBBI/IPA-002/IPN00993/2020-2021/13187